

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1996/2017

New Delhi, this the 10th day of July, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Harish Makhija,
S/o Shri Kanwal Nain Makhija,
Aged about 56 years,
Designation : Private Secretary (Group B)
R/o Plot No.7, 3rd Floor,
Maa Kalyani Kunj,
Kalyan Vihar,
Near CC Colony, Delhi-110 009.

Private Secretary,
Employees Provident Fund Organization,
Bhavishya Nidhi Bhawan,
14, Bhikaji Cama Place,
New Delhi-110066.

Presently on deputation as Deputy Registrar,
Employees' Provident Fund Appellate Tribunal,
4th Floor, Core 2, Scope Minar,
Laxmi Nagar, Delhi-110092.

.. Applicant

(By Advocate : Shri K.P. Gupta)

Versus

1. Union of India
Through the Secretary,
Ministry of Labour & Employment,
Sharam Shakti Bhawan,
Rafi Marg, New Delhi.
2. Central Provident Fund Commissioner,
Employees Provident Fund Organization,
Bhavishya Nidhi Bhawan,
14, Bhikaji Cama Place,
New Delhi-110066.
3. Additional Central Provident Fund Commissioner-II (HRM)
Employees Provident Fund Organization,

Bhavishya Nidhi Bhawan,
14, Bhikaji Cama Place,
New Delhi-110066.

4. Regional Provident Fund Commissioner-I (HRM)
Employees Provident Fund Organization,
Bhavishya Nidhi Bhawan,
14, Bhikaji Cama Place,
New Delhi-110066.
5. Shri Raju,
Assistant Provident Fund Commissioner,
Plot No.43, Sector-44,
Gurugram-122002, Haryana. .. Respondents

(By Advocate : Shri Keshav Mohan with Shri Kabir Ghosh
for R-2 to 4)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel appearing for the applicant submits that the respondents have granted the relief claimed in the O.A. and seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /